

ROUSE AVENUE COURT



Established on 8th April, 2019, the Rouse Avenue District Court is the second best completed office project across India. CPWD during the celebration of its 165th CPWD Day on 12th July, 2019 recognised the emphatic design and modern infrastructure of this building. This court building in the heart of the national capital is one of its kind with state of art facilities. It is eight storeyed, fully earthquake resistant, having a capacity of 42 top class court rooms with a basement parking for 800 vehicles. Inaugurated by Hon'ble Mr. Justice Rajendra Menon, the then Chief Justice of the High Court of Delhi in the august presence of Hon'ble Mr. Justice S. Ravindra Bhatt and Hon'ble Mr. Justice G.S. Sistani, it now caters to Prevention of Corruption Act cases investigated by the CBI and the labour/industrial matters of the entire capital city.



It is a four rated green building. Here the re-cycled water is used for its air conditioning and plants while the boundary walls are illuminated with lamps running on solar energy. Its architecture is such that not only it makes way for big & comfortable waiting rooms for the public but also ensures that its each & every corner receives ample natural light. It boasts of its advanced infrastructure, including extremely fast LAN connectivity to the extent of 1 Gbps, making it a front-runner towards the realization of the dream of “Digital Courts”. Sh. O. P. Saini holds the distinction of being its first District Judge, who is known to have tried the famous 2G Scam & Lal Quila Bomb Blasts cases.